

(b) what penalties have been awarded in each case; and

(c) whether Government have detected any such breach from the same offenders after once having been convicted, and if so, what are the particulars of such cases in that district, during the last two years?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) There was only one case which has since been adjudicated departmentally and penalty of Rs. 101 — imposed on the person concerned. The tobacco produced was also charged to duty.

(c) No further breaches of the Central Excise Act and Rules by the same offender has been detected during the last two years.

#### ELECTRIC FURNACES

122 SHRI B. N. BHARGAVA: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the places where electric furnaces have been so far been established during the current year; and

(b) how many electric furnaces are proposed to be established during the Third Five Year Plan?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):

(a) Calcutta	..	One
Kanpur	..	One
Coimbatore	..	One

(b) As the Industrial Development Programme of the Third Five Year Plan has not yet been finalised, it is not possible to indicate the number at this stage.

#### MANUFACTURE OF HIGH TENSILE AND OTHER SPECIAL WIRES

123. SHRI B. N. BHARGAVA: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) what steps Government have taken to manufacture high tensile wire and other special types of wire in India; and

(b) how many units have so far been established during the current year to manufacture such types of wire and where they are located?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Government have so far licensed ten schemes for a total capacity of 70,600 tons per annum.

(b) None of the units has started production but they have been approved for places as under:

State	No. of units	Annual capacity (tons)
Bihar	1	22,500
Delhi	1	6,000
Kerala	1	6,000
Madras	1	1,200
Maharashtra	3	16,900
Gujarat	1	10,000
Madhya Pradesh	1	3,000
West Bengal	1	5,000

#### REVIEWING THE WORKING OF N.R.D.C.

124. SHRI B. N. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government propose to appoint a committee to review the working of the National Research Development Corporation; and

(b) if so, what will be its constitution.

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR):- (a) and (b) The matter is under examination.

†पुनर्वास मंत्रालय से संबंधित पारिभाषिक शब्द

१२. श्री नवराजसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पुनर्वास मंत्रालय और उसके संलग्न तथा अधीनस्थ कार्यालयों से सम्बंधित कितने पारिभाषिक शब्दों के हिन्दी पर्याय अभी तैयार होने बाकी हैं ; और

†Transferred from the 8th August, 1960.